

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

43. C.P. 512/2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Susheel Kumar Puri**  
**V/s**  
**Biscoot Records LLP & Ors**  
**Section: LLP 43 of Companies Act**

---

**ORDER**

None has appeared for the Petitioner. Adv. Manali Jain, Adv. Shrey Fatterpekar appeared for the Respondent No. 4 and 15. Adv. Sayyed Faisal a/w adv. Sandhya Yadav appeared for the Respondent No. 13. Adv. Purva Autade appeared for Respondent No. 16. List the matter on **08.07.2024** for hearing.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
29.04.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**